

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:4769

ANSWERED ON:25.08.2010

CONFERENCE ON CLIMATE CHANGE

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Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) the details of the recent deal on equitable share of carbon space between Brazil, South Africa, India and China (BASIC);
- (b) the breakthrough likely to be arrived at the ensuing Conference in Cancun;
- (c) whether the European Union has blamed BASIC group for the indecisive outcome of the Copenhagen Conference and expressed similar concerns for Cancun Conference;
- (d) if so, the reaction of the Government thereto;
- (e) whether India has put forward the climate change issues at World Trade Organisation recently ; and
- (f) if so, the details and the outcome thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH)

(a) The Ministers from Brazil, South Africa, India and China (BASIC) met on 25-26 July 2010 at Rio de Janeiro and underlined the need for understanding the economic, social, scientific and technical implications of equitable access to carbon space and strengthening a common consideration of this matter amongst BASIC countries.

Ministers emphasized that equitable access to carbon space was a central element in the building of balanced and comprehensive outcome of the Climate Change Negotiations.

(b) The Climate Change negotiations are aimed at arriving at agreed outcomes in Cancun on all elements of the Bali Action Plan and the second commitment period of the Kyoto Protocol. The BASIC Ministers emphasized the importance of achieving a balanced outcome in Cancun on these issues including those relating to long term goal of climate stabilization, equitable access to carbon space, further commitments by Annex I Parties under the Kyoto Protocol, fast start finance, and measurement, report, and verification of commitments and actions of Annex I and non-Annex I countries.

(c) & (d) Developed countries including the European Union had sought a legally binding outcome at Copenhagen that included mitigation obligation of all countries including Developing countries like India. However, it has been the endeavour of the BASIC Group of countries as part of the Group of 77 and China to work constructively in the multilateral negotiations to strengthen the climate change regime in accordance with the principles and provisions of the Convention.

(e) & (f) Climate Change issues have not been proposed by India for discussion at World Trade Organisation.